

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:-17935-JK (LD) of 2024
DATED:- 06 - 11 - 2024

Sanction is hereby accorded to the appointment of Officer's of Health and Medical Education Department, as mentioned in annexure to this Government Order as Officer In charge (OIC) Litigation for the cases indicated against each including contempt petition, if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal or any other forum.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

Secretary to Government

Dated 06.11.2024

No:-LAW-OIC/11/2024

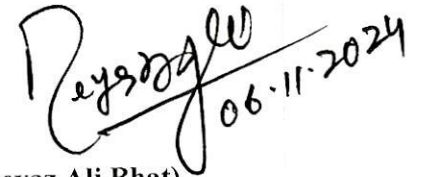
Copy to the:-

1. Learned Advocate General, J&K
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
4. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
5. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
6. Administrative Secretary, Health and Medical Education Department
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

(Reyaz Ali Bhat)

Assistant Legal Remembrancer





Annexure to the Government Order No.17935-JK(LD) of 2024 dated 06.11.2024

S No	Title of the Case OIC	Designation
1	O.A. No. 823/2023 titled Imtiyaz Ahmad Kuthoo & others Vs UT of J&K and others	Mr. Hilal Ahmed Wani, Administrative Officer, Family Welfare, MCH & Immunization,
2	O.A titled Dr. Aijaz Ahmad Rather Versus UT of J&K and others	Mr. Mushtaq Ahmad Khan, Under Secretary to Govt., H&ME Department,
3	T.A. No. 2276/2021 titled Raheel Murtaza and others Versus UT of JK and others	Mr. Fayaz Ahmad Bhat, Administrative Officer, Govt. Medical College, Srinagar, Mob. 9906778513
4	T.A No. 1677/2023 titled Dr. Shah Naveed Versus UT of J&K and others.	Mr. Mushtaq Ahmad Khan (JKAS), Under Secretary H&ME Department
5	Case No. 81/9/0/2024-JK.	Shri Mushtaq Ahmad Khan, JKAS, Under Secretary of H&ME Department
6	WP(C) No. 44/2024 titled Waseem Ahmad Rather and others Vs Union Territory of J&K and Others.	Mr. Fayaz Ahmad Bhat, Administrative Officer, GMC, Srinagar
7	T.A No. 6875/2020 titled Dr. Anamul Haq Versus UT of J&K and others .	Mr. Mushtaq Ahmad Khan (JKAS), Under Secretary to H&ME Department, Cell No. 8512867107
8	O.A. No. 317/ 2023- titled Rita Gill & Ors Vs UT of J&K & Ors.	Sh. Raj Kumar Katoch (Administrator) Associated Hospitals, Govt. Medical College, Jammu email:-ahjgmc2020@gmail.com Mob. No. 7006473370
9	O.A. No. 1513/2023- titled Jung Bhadur Vs UT of J&K & Ors.	
10	O.A. No. 1042/2024- titled Murtza Ulla Vs UT of J&K & Ors.	
11	O.A. No. 984/2024- titled Akhtar Vs UT of J&K & Ors.	
12	T.A. No. 7159/2021- titled Vivek Gupta Vs UT of J&K & Ors.	
13	WP(C) No. 2205/2024- titled Aneesh Chopra Vs UT of J&K & Ors.	Smt. Sonika Parihar (Administrative Officer) Govt. Medical College, Jammu email:- gmcjammuadmofficer@gmail.com Mob. No. 9906146073
14	O.A. No. 962/2024- titled Dr. Saima Javed Vs UT of J&K & Ors.	Sh. Atul Gupta (Chief Accounts Officer)

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Reyaz

15	O.A. No. 354/2024- titled Dr. Saimia Sadiq Vs UT of J&K & ORs.	Govt. Medical College, Jammu email: caogmc123@gmail.com Mob. No. 9149463447
16	M/s. V Lift Vs UT of J&K & Ors	Sh. Vishal Mahajan (Executive Engineer) Mechanical Division Govt. Medical College, Jammu email: mhchgmch@gmail.com Mob No. 9419139515

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